

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 3736  
ANSWERED ON 12/08/2025**

**ACHIEVEMENT OF TARGET UNDER PMAY-G**

**3736. Mr Pathan Yusuf:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether it is a fact that the targets set under Pradhan Mantri Awas Yojana – Gramin (PMAY-G) have not been achieved, if so, the details thereof and the reasons therefor;**
- (b) whether the progress of the scheme is very slow in some of the States, if so, the details thereof and the reasons therefor; and**
- (c) the action taken by the Government to improve the targets and achievements in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(DR. CHANDRA SEKHAR PEMMASANI)**

**(a) & (b): In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households with an overall target to construct 4.95 crore pucca houses with basic amenities by 2029. The Union Cabinet approved the implementation of the Pradhan Mantri Awaas Yojana–Gramin (PMAY-G) for construction of 2 crore additional rural houses during FY 2024-25 to 2028-29. As on 04.08.2025, out of the cumulative target of 4.95 crore houses, 4.12 crore houses have been allotted to the States/UTs out of which 3.85 crore houses have been sanctioned and more than 2.82 crore houses have been completed.**

**The State/UT-wise details of the cumulative houses targeted, houses sanctioned and completed, as of 04.08.2025 is given in Annexure.**

**The main challenges in implementation of scheme include the delay in release of Central & State Share from State Treasury to State**

**Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/Panchayat elections, unavailability of building materials.**

**(c): The PMAY-G is monitored very closely at all levels. There is a special emphasis on quality and timely completion of construction. The Ministry is taking various steps to increase the pace of house sanction & completion and achievement of the targets under the scheme. Some of which are as under:**

- i. Timely allocation of targets to the States/UTs**
- ii. Launch of PMAY-G analytic Dashboard for monitoring and supervision of the scheme.**
- iii. Micro monitoring of house sanction and completion using latest IT tools and technologies.**
- iv. Regular review by Hon'ble Minister, Secretary and Deputy Director General.**
- v. Focus on completion of those houses where 3rd or 2nd installment of funds has been release.**
- vi. Separate review of States with high target.**
- vii. Timely release of funds as per requirements of States/UT.**
- viii. Continuous follow-up with States / UTs on providing land to landless beneficiaries of PMAY-G.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 3736 TO BE ANSWERED ON 12.08.2025 REGARDING ACHIEVEMENT OF TARGET UNDER PMAY-G**

**The State/UT-wise details of cumulative targets allocated by Ministry, houses sanctioned and completed under the PMAY-G, as on 04.08.2025**

[unit in no]

S. No.	Name of the State/UT	Cumulative targets allocated by Ministry	Cumulative houses sanctioned by the States/UTs	Cumulative houses completed
1	Arunachal Pradesh	35,937	35,591	35,591
2	Assam	29,87,868	28,83,932	20,76,241
3	Bihar	50,12,752	49,02,291	38,39,417
4	Chhattisgarh	26,42,224	23,79,358	15,05,131
5	Goa	257	254	242
6	Gujarat	9,02,354	8,29,323	6,00,932
7	Haryana	1,06,460	74,920	41,173
8	Himachal Pradesh	1,21,502	97,536	36,998
9	Jammu and Kashmir	3,36,498	3,34,771	3,13,759
10	Jharkhand	20,12,107	19,39,801	15,72,351
11	Kerala	2,32,916	76,230	34,379
12	Madhya Pradesh	57,74,572	49,39,718	38,71,800
13	Maharashtra	43,70,829	40,99,801	13,96,413
14	Manipur	1,08,550	1,01,549	38,039
15	Meghalaya	1,88,034	1,85,763	1,49,886
16	Mizoram	29,967	29,959	25,323
17	Nagaland	48,830	48,747	36,235
18	Odisha	28,49,889	28,10,942	24,23,791
19	Punjab	1,03,674	76,688	41,641
20	Rajasthan	24,97,121	24,32,293	17,52,093
21	Sikkim	1,399	1,397	1,393
22	Tamil Nadu	9,57,825	7,43,012	6,46,823
23	Tripura	3,76,913	3,76,272	3,71,258
24	Uttar Pradesh	36,85,704	36,56,200	36,38,518
25	Uttarakhand	69,194	68,534	68,218
26	West Bengal	45,69,423	45,69,032	34,19,526
27	Andaman and Nicobar Islands	3,424	2,593	1,302
28	Dadra and Nagar Haveli and Daman and Diu	11,364	10,935	5,064
29	Lakshadweep	45	53	45
30	Andhra Pradesh	2,47,114	2,46,930	88,950
31	Karnataka	9,44,140	5,17,925	1,58,168
32	Telangana	0	0	0
33	Ladakh	3,004	3,004	3,004
Total		4,12,31,890	3,84,75,354	2,81,93,704

**Note: PMAY-G is not implemented in UTs of Delhi, Chandigarh and Puducherry. State of Telangana did not implement the PMAY-G since inception of the scheme i.e. 1.04.2016.**

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